

Annexure-4**Name of the corporate debtor: Suryajyoti Spinning Mills Limited****Date of commencement of liquidation: 18-04-2023****List of stakeholders as on: 16-06-2023****List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	K.Ravi	K.Ravi	Note 1	75,000	75,000		Form E	9.22%	0	0	-	0	0
2	P.JAGAN MOHAN RAO	P.JAGAN MOHAN RAO	Note 1	1,15,786	91,985		Form E	11.31%	0	0	23,801	0	0
3	JONNALA VEERA REDDY	JONNALA VEERA REDDY	18-05-2023	3,38,779	2,59,125		Form E	31.86%	0	0	79,654	0	0
4	K Srinivas	K Srinivas	Note 1	50,301	44,912		Form E	5.52%	0	0	5,389	0	0
5	K.S Pavan Kumar (representative for 11 employees)	1. K S Pavan Kumar 2. Suresh Akarte 3. Vimal kumar Bharadwaj 4. Vinod Choudhary 5. G. Bapuji 6. T. Radha Krishnan 7. V. Srinivasan 8. Ashok Moparthi 9. Cyril S S Fernando 10. Deepak Walia 11. Vishal Behal	Note 1	1,43,36,162	-		Form F	0.00%	0	0	1,43,36,162	0	0
6	K.S Pavan Kumar (representative for 2 employees)	1. Suresh R Gajjar 2. Ramji Shah	Note 1	14,98,995	-		Form F	0.00%	0	0	14,98,995	0	0
7	Talasila Sunil	Talasila Sunil	Note 1	4,90,658	3,42,216		Form E	42.08%	0	0	1,48,442	0	0

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation regulations.